## **Declaration of Assets and Liabilities**



Year 2022-23

I, <u>Vikash Kuma Prasad</u> ,	son/daughter/wife of Shri Sheo shankar
<u>Prasad</u> ,	5
Aged 33 years, belonging to Bih.	ar legislative assembly secretariat service and
	_ give herein below the details of the assets
(immovable, movable, bank balance, etc	.) of myself, my spouse and dependants*:

## **Details of movable assets** A.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr.	Description	Self		Ge 22		
JOFFOLWIP	No.	J	Sett	Spouse Name(S)	Dependant- 1	Dependant-	Dependant-
	. Dollar	4	j	Manicos	Name	2 Name	3
· or We	וקקנו	1			SHEO	SMT. ANITA	Etc. Name
40406	4	1		1	SHANKAR	DEVI	
$\langle Q \rangle$	(i)	Cash	Rs- 100000/-	<del></del>	PRASAD		
	ESTATE OF THE STATE OF THE STAT	THE STATE OF THE S		-	4000	1000	-
4 10V	(ii)	Deposits in Banks,	SBI SAVING A/C-Rs 80000/		-	•	
O KN A	)[	Financial		1 1	5000		-
ワーノ		Institutions And Non-Banking		ľ			3
	Į.	Financial Companies				1	
y		19 Jacobson (1997)		Ĭ		ļ	1
	(iii)	Bonds, Debentures					
0.00	ļ	and Shares in companies				- I	-
2030		companies		J	8		
2300	(iv)	Other financial	RS 20000/- In NATIONAL				
18/1	i.	institutions, NSS.	SAVING CERTIFICATE SCHEME PPF A/C-	-		•	
i i		Postal Savings, LIC	30000/-	ĺ	l,	1	1
İ		Policies, etc		•			j
	(v)	Motor Vehicles					
		(details of make,		- 1	•		-
		etc.)			Í	Ţ.	1
ŀ	(vi)	Jawallans (atua				1	[
1	(47)	Jewellery (give details of weight	120GM GOLD	•	-	50 GM GOLD	<del></del>
1	0.	and value)			ł	ļ	
1			1	1			1
ľ	(VII)	Other assets, such	(*)		<del></del>		
	ĺ	as values of claims / interests				=	. 1
	· — — — — — — — — — — — — — — — — — — —	/ microsts					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

	nave to be mulcated)					
Sr.		Self	Dependant-1	Danaudauta		
No.			Name	Dependant-2 Name	Dependant-	Dependant-3
12	i•:	SE 6	SHEO	SMT. ANITA	3	Etc. Name
ĺ		i	SHANKAR	DEVI	Etc. Name	
	<u> </u>		PRASAD	DEAT	•	}
(i)	Agricultural Land		UNDEVIDED	- 10 - 10 - 10 - 10 - 10 - 10 - 10 - 10		
	- Location(s)	i	PARENTAL	₩.	-	- ×
ļ.	- Survey number(s)		POPERTY			
	- Extent (Total	Ì	APPROX 1.5		8	
	measurement)		KATTHA AT			
	-Current market value		JEHANABAD			
(11)	Non-Agricultural Land	1.5	UNDIVIDED			
	- Location(s)		PARENTAL	-	=	**************************************
	- Survey number(s)		PROPERTY	Į.	J	
	- Extent (Total		APPROX 4	1		
	measurement)		KATTHA AT			
(III)	-Current market value		DHANBAD	1		10
(iii)	Buildings (Commercial and		-			
	residential)		l l		1.51	-
	Location(s)				1	
	- Survey /door number(s)	j	1			
	- Extent (Total				J	1
	measurement)		, ,			ł
(iv)	- Current market value					
(IV)	Houses / Apartments, etc.	-	UNDIVIDED			
	- Location(s)	8	PARENTAL		3 <del>5</del> 2	- 1
J	- Survey /door number(s)		POPERTY	į.	1	
]	- Extent (Total	ł	APPROX 1.2			1
	measurement)	- 1	KATTHA AT			1
(v)	- Current market value		DHANBAD		ľ	1
· * /	Others (such as interest in	-	<u> </u>			
	property)		₹	- 1	- 1	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as on13/02/23
	SBI BIHAR VIDHAN MANDAL	1715057
Institutions	Tama .	-
(a) dues to departments dealing with government accommodation	-	
With supply of water	-	-
(c) dues to departments dealing with supply of electricity	-	-
(d) dues to departments dealing with telephones	-	*
with government transport (Including aircraft and helicopters)		-
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number	INCOME TAX RETUN FILED FOR ASSESMENT YEAR 2022-23 WITH RS.50515/- PAN NO BJOPP6910N	
	(i) Loans from Banks  (ii) Loans from financial Institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity  (d) dues to departments dealing with supply of electricity  (d) dues to departments dealing with government transport (Including aircraft and helicopters)  (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which	(i) Loans from Banks  (ii) Loans from financial institutions (s)  (iii) Covernment Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity  (d) dues to departments dealing with supply of electricity  (d) dues to departments dealing with government transport (Including aircraft and helicopters)  (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number

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-	(ii) Wealth Ta	av [Alco	local to the		- 72 - 32			50/6	10 Oct.	
	assessmen Wealth T	t year up	oto which						is Si	-
	(III) Sales Ta propriet	ex [Only tary busi	in case of ness]		- 15 <u>0</u>				7	
	(IV) P	roperty 1	Гах					-+		
		and state								
C.	<u>Personal D</u>	<u>etail</u>	4							
GPF/CF	PF/PRAN No.	:-	11019	405766	7					
Gender		:-	M	(M/F)	<u> </u>	10 20				
Date of	Birth	:-	3	1 1	2	1	9	8	9	(DD/MM/YYYY)
Class/G	roup	:-	В		/B/C)				·	
Cadre		;-	BIHAR	LEGISLAT	IVE ASSI	MBLY	SECRE	TARIAT	ΓΕ SERV	ICE
				ne e.g. B Bihar Se					Service,	-
Home Dis	strict	:-	JEHANAI	BAD	<del> </del>	·				
propert	uye anu bei	ner. 1 ititled	aiso de	clare th	nat I h	ave i	Indivi	hahi	ancoci	best of my tral parental he property
-				*						_
				Sig	ınature		likas	r k	June J	<u> </u>
				Na	me of I	Employ	/ee: <u>V</u>	'IKASI	1 KUM	AR .PRASAD
Place: F Date: 13					signatio partme		BIHAR		SISTAN SLATIVE	IT .

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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